

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 358/2016

SECTION OF THE COMPANIES ACT: 391-394, 100-104

In the matter of:

M/s. AKJ Estates Pvt. Ltd.

..... **Petitioner**

Order deliver on 06.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Ashish Middha, Advocate, Shri A.G. Gambhir, ACS
For Regional Director : None Appeared
For official Liquidator : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

OL report has been filed on 17.5.2017 and report of Regional Director has also been filed on 29.5.2017. The advocate for the petitioner submitted that he does not wish to file rejoinder to the reports of OL & RD.

List the matter before the Hon'ble Principal Bench on 20.07.2017.

—Sd—
(Shiv Ram Bairwa)
Registrar